

by e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL**  
**PRADESH)**

**NO.HC.VII-50/1997/ 6133/A**

From :- Shri S. Choudhury,  
Deputy Registrar (Admn.-I),  
Gauhati High Court,  
Guwahati.

To, Smti. A. Deka,  
District & Sessions Judge, i/c,  
Darrang, Mangaldai

Dated Guwahati, the 30<sup>th</sup> October, 2018.

Sub:- **Casual Leave with Station Leave permission.**

Ref:- Your letter No. DJ(D)/5344/2018, dtd. 11.10.2018

Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 01.10.2018, has been granted/ ~~rejected~~.

Yours faithfully,

  
20/10/2018

**DEPUTY REGISTRAR(ADMN.-I)**

